

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE
RAJYA SABHA

UNSTARRED QUESTION NO. 3383
TO BE ANSWERED ON 31/03/2023

SCHEMES FOR FARMERS IN JHARKHAND

3383 SHRI ADITYA PRASAD

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of schemes proposed for horticulture, fruit and vegetable producers in the plateau areas of the biodiversity rich State of Jharkhand, where production of food grains is not sufficient and there is a huge migration from there due to this; and

(b) details of harmful effects of the pesticides and harmful chemical fertilizers on human health and the environment as well as the details of training plans for the farmers for organic production of fruits and vegetables without using the said chemicals?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a): Mission for Integrated Development of Horticulture (MIDH), a centrally sponsored scheme is being implemented for the holistic development of horticulture (including floriculture) in the country. All States/UTs including Jharkhand are covered under MIDH.

Under MIDH, for promotion of horticulture throughout the country, financial & technical assistance is provided to States/UTs for following major interventions/activities:

- Setting up of nurseries, tissue culture units for production of quality seed and planting material.
- Area expansion i.e. Establishment of new orchards and gardens for fruits, vegetables, and flowers.
- Rejuvenation of unproductive, old, and senile orchards.
- Protected cultivation, i.e. poly-house, green-house, etc, to improve the productivity & grow off season high value vegetables and flowers.
- Organic farming and certification.
- Creation of water resources structures and watershed management.
- Bee-keeping for pollination.
- Horticulture Mechanization.
- Creation of Post Harvest Management and Marketing infrastructure.

(b) The Registration Committee (RC) constituted under section (5) of the Insecticides Act, 1968 registers the pesticides for use in the country after evaluation of their safety and efficacy. RC, while registering the pesticides, provides the details of doses, crops, precautionary measures, antidotes etc on Label and Leaflets. The registered pesticides, if used as per Label and Leaflets, do not pose any harm to human beings, animals, living organisms, other than pest.

Ministry of Agriculture and Farmers Welfare through its Krishi Vigyan Kendras (KVKs), Indian Council for Agricultural Research (ICAR) and Central Integrated Pest Management Centers (CIPMCs) located in 28 States and 2 UTs, etc conducts various training programmes such as Farmers Field Schools, two/five days Human Resource Development (HRD) programmes, Kisan Goshthis, Integrated Pest Management (IPM) Exhibitions and Seed Treatment Campaigns. Awareness programmes are also organized among farmers, Pesticide dealers/State agriculture functionaries on safe and judicious use of chemical pesticides and usage as per doses given in label and leaflet approved by Registration Committee, use of bio pesticides, bio control agents and botanical formulations as an alternative to chemical pesticides for pest management. The details of farmers trained provided under Integrated Pest Management approach for last three years (2019-20 to 2021-22) are as under:

Component/Activity	2019-20	2020-21	2021-22
No. of Farmer Field Schools (FFS) program conducted	712	351	282
No of Farmers trained under FFS	21,360	10,530	9,870
No. of HRD (2 Days)programme conducted	101	28	80
No of Farmers trained under HRD	4,120	1,120	4,368
